

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 138(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017

NAME OF THE COMPANY: M/s. Dharamveer & Ors. V/s. Urgan Agro Farming Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : None

For the Respondent (s) : None

ORDER

Present none.

In the interest of justice adjourned to 22nd March, 2018.

-8-d-1

(S. K. Mohapatra)
Member (T)

-8-d-1

(Ina Malhotra)
Member (J)